on wheat and of Rs. 13.24 per quintal on coarse grains, while the subsidy on rice is only 4 paise per quintal during 1978-79. It has been ,-suggested that the available subsidy on foodgrains be applied in a more equitable manner.

Subsidy on foodgrains is paid to the Food Corporation of India by way of reimbursement of the difference between the economic cost of foodgrains and the issue price fixed by the Government and also towards carrying charges of buffer stocks. Subsidy is not paid State-wise, but on the basis of the quantities of foodgrains distributed and those held in buffer stock by the Food Corporation of India. It is, therefore, not possible to furnish the amount of subsidy paid during 1977-78 in resoect of wheat and rice issued to Kerala Government for public distribution from the Central Pool.

I'c) The suggestion of the Kerala Chief Minister will be taken into consideration while formulating the orocurement and price policy for the ensuring Kharif Marketing Season of 1978-79.

1524. [Transferred to the 17th August, 1978.]

National Yield of extra-long Staple Cotton

1525. DR. LOKESH CHANDRA. SHRI GIAN CHAND TOTU : SHRI SHRIKANT VERMA:

Wdl the Minister of AGRICULTURE AND IRRIGATION be pleased to state the national yield of extra-

long stanle varieties of cotton like Sujata and Suvin?

THE MINISTER OF AGRICULTURE AND IRRIGATION , (SHRI SURJIT SINGH BARNALA) :The all-India average per hectare yields of superior long staple cotton (27 mm and above) in terms of lint has been 234 kgs. in 1973-74, 257 kgs. in 1974-75 and 215 kgs. in 1975-76. Sujata and Suvin are included in the category of superior long staple cotton.

Proposal to include Education in the State List

1526. SHRIMATI KANAK MUKHERJEE : Will the Mmister of EDUCATION, SOCIAL WEL FARE AND CULTURE be pleased to state :

(a) whether there is any under Government's proposal con education sideration to include in the State list the Seventh in Schedule of the Constitution ;

(b) if so, what are the details thereof; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER) : (a) to (c). The Constitution (Forty-fifth Amendment) Bill, 1978, seeks, *inter-alia*, to restore to education the position as it obtained prior to the Constitution (Forty-Second Amendment) Act, 1976.

Lease of Trawlers

1527. SHRI LAKSHMANA MAHAPATRO : SHRI S. KUMARAN 7"

Will the Mmister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether there is any proposal under Government's consideration to allow lease of trawlers by the importers to other companies; and

(b) if so, what are the details thereof and what are the reasons therefor ?